

## **COURT - II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 186 of 2009 & IA No. 328 of 2009**

**Dated: 10<sup>th</sup> March, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Himachal Pradesh State Electrify Board ... Appellant (s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr.Anand K. Ganeshan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sanjay Sen  
Ms.Surbhi Sharma

### **ORDER**

At the request of the learned Counsel for parties, post the matter  
for **hearing on 24.03.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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